

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 20/07/2017

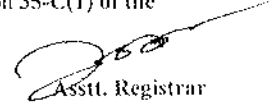
To

Appellant as per address in table below

Respondent as per address in table below

- Final Order No. A/70657-70658/2017-SM|BR| dated 14/07/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1375/2008	KATERS IMPEX, 117/H-1/163, PANDU NAGAR, KANPUR. (U.P)
2	E/1376/2008	KATERS IMPEX, 117/H-1/163, PANDU NAGAR, KANPUR.-(U.P)
		Name and Address of Respondent
3		-C.C.E. KANPUR 117/7, Sarvodaya Nagar, Kanpur 208005.
4		-C.C.E. KANPUR 117/7, Sarvodaya Nagar, Kanpur 208005.

Other Appellants and Respondents as per Annexure

Copy To

5 Advocate(s) / Consultant(s):

Ashish Kumar Shukla, (Adv.)
H-1, 1ST FLOOR, RADHEY
APARTMENT,
PLOT NO. 7/116A, SWAROOP
NAGAR,
KANPUR,
UTTAR PRADESH
208002

6 Bar Association, CESTAT, Allahabad

7 Director Publications, Customs, Excise. I.P. Estate, Delhi

8 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

9 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

10 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

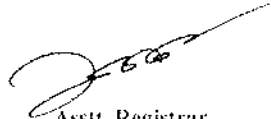
12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkardooma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File



Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. 1**

APPEAL No.E/1375-1376/2008-EX[SM]

(Arising out of Order-in-Appeal No. 197-198-CUS/APPL/KNP/2008 dated 30/04/2008 passed by Commissioner of Central Excise & Customs (Appeals), Kanpur)

M/s Katers Impex,

Appellant

Vs.

Commissioner of Central Excise, Kanpur

Respondent

Appearance:

Shri Ashish Kumar Shukla, Advocate
Shri Gyanendra Kumar Tripathi, Asstt. Commr. (AR),

for Appellant
for Respondent

CORAM:

Hon'ble Mr. Anil Choudhary, Member (Judicial)

Date of Hearing : 14/07/2017
Date of Decision : 14/07/2017



FINAL ORDER NOS. ~~70.657~~ ^{70.658} / 2017

Per: Anil Choudhary

The present two appeals are filed by appellant against Order-in-Appeal No. 197-198-CUS/APPL/KNP/2008 dated 30/04/2008 passed by Commissioner of Central Excise & Customs (Appeals), Kanpur.

2. When the appeals ^{were} are called for hearing, learned Counsel for ^{received} appellant Mr. Ashish Kumar Shukla have filed written request, vide E-mail

3. Accordingly, These appeals are disposed of as withdrawn.

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

प्रमाणित प्रति/Certified True Copy

सहायक पंजीयन/Assst. Registrar
सीआयएलए, अलाहाबाद एवं सीआर
अपील अधिकरण(C.E.S.T.A.T.)
38, एम. जी. मार्ग, इलाहाबाद-211001
39, M. G. MARG, ALLAHABAD-211001